

F. No. J-11016/1/2019-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 29th August, 2019

ORDER

The President is pleased to engage following Advocates as Group 'A'/'B'/'C' Panel Counsel, as shown below, for conducting Central Government litigation before the Supreme Court of India for a period of three years from the date of this order or until further orders, whichever is earlier:

SUPREME COURT OF INDIA

Sl. No.	NAME (S/Shri)	Contact details	Enrl. No.
Group 'A' Panel Counsel			
1.	Monoher Singh Bakshi	A-6/144A, Paschim Vihar, New Delhi-110063 Mob: 9971774268, 9810368163 Tel: 011-23386579, 23386459 Email: msbakshi13@gmail.com	--
2.	Saurabh Banerjee	415, Lawyer's Chamber, Delhi High Court, Sher Shah Suri Road, New Delhi-110003 Mob: 9310182282, 9810282282 Tel. 011-23382460 Email: banerjeesadv@gmail.com	D/2172/1999
3.	Mrs. Gargi Khanna (Advocate-on-record)	89-A, Gyan Khand-4, Indirapuram, Ghaziabad, Uttar Pradesh-201014 Mob: 9873333674 Tel. 011-23072556 Email: gargikkhanna@gmail.com	D/586/1993
4.	V. Senthil Kumar	11A/21, WEA Karol Bagh, Channa Market, New Delhi-110005 Mob: 8130416389, 9868375873 Email: senthiljuris@gmail.com	MS/492/1999
Group 'B' Panel Counsel			
5.	Vipul Dutt Sundriyal	2LF, Babar Place, Mandi House, New Delhi-110001 Mob: 8587934757, 8510993598 Email: vipulduttssj4@gmail.com	D/690/2011
6.	Shashwat Anand	3 rd Floor, H-26, Shakarpur Main Market, New Delhi. Mob: 9722369864, 8200542130 Email: shashwatanand.adv@gmail.com	D/1984/2017

Shrinan

7.	Advitiya Awasthi	K-13 (LGF), Lajpat Nagar-III, New Delhi-24, India Mob: 9650552100 Tel: 011-48053322 Email: aawasthilaw@gmail.com	D/1358/2015
Group 'C' Panel Counsel			
8.	Ms. Pragma Parijat Singh	Flat No. 1103, Tower-5, Lotus Panache, Sector-110, NOIDA-201301 Mob: 9810170811, 9821785005	D/4351/2015

2. The terms & conditions of the engagement of aforesaid Advocate will be governed by this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General, PS to Solicitor General, PS to All Addl. Solicitors General.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. All the Branch Secretariats Mumbai, Kolkata, Bengaluru & Chennai.
6. All the panel counsel, as above.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.

for 
Section Officer (Judicial)
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